

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

11

C.P. No. 623/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 24.01.2018

NAME OF THE PARTIES: Cavalcade Properties Pvt.Ltd.&Ors.

SECTION OF THE COMPANIES ACT: 441 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1.	AKSHAR BIYANI	ADVOCATE
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(Signature)

ORDER

CP No. 623/441/NCLT/MB/MAH/2017

At request of the Petitioner's Counsel, list this matter on 22.02.2018.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)